NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 79/NCLT/AHM/2017 (New) Gujarat High Court C.A. No. 178/2000 in C.P. No. 90/1999 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

Name of the Company:

Janakkumar K Thakkar.

V/s

Maltiben Bhagwati.

Section of the Companies Act:

Section 392(2) of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1

2

<u>ORDER</u>

None present for Petitioners and Respondents.

Registry is directed to issue notice of date of hearing along with copy of this order on petitioners and Respondents to remain present either in person or through their professional.

List the matter on 21.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of November, 2017.